

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 01.09.2014
COURT NO. : 5
ITEM NO. : 27

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 22549 OF 2014
WITH PRAYER FOR INTERIM RELIEF

SARVESHWARI SMOOH SANSTHAN DEVASTHAN

...PETITIONER(S)

VERSUS

BOARD OF REVENUE U.P. & ORS.

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 16.05.2014 passed by the High Court of Judicature at Allahabad in CMWP No. 15260 of 2014.

It is submitted that Civil Appeal No. 6247 of 2012 referred to on Annexure P-17 was allowed by the Hon'ble Court on 03.09.2012 (copy of order dated 03.09.2012 marked as Annexure P-17 at page nos. 294-297).

It is further submitted that the C.A. No. 972 of 2014 filed by Respondent No.4 herein arising out of similar issue was disposed of by the Hon'ble Court on 27.01.2014.

It is further submitted that the SLP No. 22013 of 1993 referred to on Annexure P-7 was disposed of by the Hon'ble Court on 28.01.1994. (copy of order dated 28.01.1994 marked as Annexure P-7 at page nos. 223-224).

It is further submitted that Mr. Sridhar Potaraju, Advocate has filed Caveat and vakalatnama & memo of appearance on behalf on Respondent No. 4.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 30th day of August, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Senthil Jagadeesan, Advocate
Mr. Sridhar Potaraju, Advocate

ASSISTANT REGISTRAR